

"NOTIFICATION"

Hon'ble the Acting Chief Justice has been pleased to constitute internal complaints committee at High Court level, under Section 4 of "**The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013**", comprising the following:

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| 1. Ms. Poonam Mahajan, Additional Registrar | Presiding Officer |
| 2. Smt. Jyotsna Rewal Dua, Sr. Advocate | Member |
| 3. Shri Rajesh Sharma, Deputy Registrar | Member |
| 4. Smt. Asha Thakur, Public Relation Officer | Member |
| 5. Smt. Sumitra Devi, District Vice President,
H.P. Gian Vigyan Smiti | Member |

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Estt.7(27)/2002-24411-26 Dated: 05.09.2018
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Chairperson, National Commission for Women, New Delhi- 110 025;
3. All the District and Sessions Judges in the State of H.P.;
4. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Court Masters;
5. All the Secretaries to Hon'ble Judges, H.P. High Court, Shimla;
6. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/ District and Sessions Judge (Leave/Training Reserve)/ Registrar (Judicial) /Registrar (Estt.)/Registrar (Accounts);
7. Smt. Poonam Mahajan, Additional Registrar, H.P. High Court, Shimla;
8. The President, H.P. High Court Bar Association;
9. Smt. Jyotsna Rewal Dua, Sr. Advocate, High Court of H.P., Shimla;
10. Shri Rajesh Sharma, Deputy Registrar, High Court of H.P., Shimla;
11. Smt. Asha Thakur, Public Relation Officer, High Court of H.P. Shimla;
12. The President, H.P. High Court Non-Gazetted Employees' Association;
13. Smt. Sumitra Devi, District Vice President, Gian Vigyan Simiti, R/o Village-Kalzar, P.O. Matiana, Tehsil- Theog, District- Shimla, H.P.- 171212;
14. Concerned Dealing Assistants of (O&A) and Rules Branch(es), H.P. High Court, Shimla;
- ✓ 15. The Section Officer (Computers), to get uploaded the Notification on the High Court Website;
16. Guard File.

(From Sl. Nos. 1, 4 to 12 and 14 to 16, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTT.)